

- Maintained the Central Issue Price (CIP) for rice (at Rs. 5.65 per kg for BPL and Rs. 3 per kg for AAY) and wheat (at Rs. 4.15 per kg for BPL and Rs. 2 per kg for AAY) since 2002.
- Suspended Futures trading in rice, urad, tur, guar gum and guar seed.
- Government allocated rice and wheat under OMSS Scheme.
- The Scheme of distribution of subsidized import pulses through PDS in a varied from with a subsidy element of Rs. 20/- per kg has been in operation till 31.03.2013. The scheme for subsidized imported edible oils has been extended upto 30.09.2013 with subsidy of Rs. 15/- per kg for import of upto 10 lakh tons of edible oils for this period.

Procurement of paddy in Chhattisgarh

†3592. SHRI SHIVPRATAP SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- whether there has been a rise in procurement of paddy in Chhattisgarh and if so, the details thereof during the last three years;
- whether Government is aware of sale of paddy through Kisan Credit Cards by middlemen; and
- whether Government proposes to take action against middlemen and guilty persons after ascertaining facts from the farmers?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) Yes, Sir. Procurement of paddy has been increasing gradually in the State of Chhattisgarh, as per details given below:

KMS	Procurement of paddy (in lakh tons)
2009-10	44.28
2010-11	51.16
2011-12	59.70
2012-13	71.33

†Original notice of the question was received in Hindi.

(b) and (c) Chhattisgarh is following the Decentralised (DCP) System of Procurement, where procurement of paddy is undertaken by the State Government and its agencies only. Food Corporation of India (FCI) is not involved in procurement operations. However, no reports of sale of paddy through Kisan Credit card by middleman in the state have been received.

Consumer protection movement

3593. SHRI C.M. RAMESH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) what efforts the Ministry is making to make consumer protection movement vibrant in the country;

(b) why the Ministry cannot make it mandatory for all TV channels to run the slogan 'Jago Grahak Jago' for consumer awareness during prime time;

(c) whether any consultations have been held in this regard with the Ministry of Information and Broadcasting and private TV channels;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) The important efforts made by the Department to make consumer protection movement vibrant in the country are as under:

(1) Financial assistance is provided by the Central Government to the States/UTs for strengthening of infrastructure of Consumer Fora including computerization and networking with a view to expedite disposal of cases.

(2) The State Governments are requested from time to time to take action well in advance for filling up of vacancies of President and Members and to maintain a panel of candidates for filling up of future vacancies also to avoid delay in appointments.